

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 684 of 2001
(OA 367 of 96)

Date of order : 4.1.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

AMAR KR. BANIK & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. P. Chatterjee, counsel

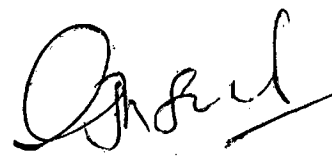
For the respondents : Mr. M. S. Banerjee, counsel

O R D E R

Ld. counsel for the applicants does not press this application. The MA therefore stands dismissed as not pressed. No order as to costs.


MEMBER (A)

in


VICE-CHAIRMAN